

ITEM NO.14

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 105/2013

M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(with interim relief and office report)

Date : 24/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Tanmaya Agarwal, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Ashutosh Kumar Sharma, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant shall within a period of
four weeks file the affidavit of valuation.
List again on 1.10.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.07.25
12:48:33 SCT
Reason: